NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/688/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : SUNFLAG IRON AND STEEL CO. LTD

NAME OF THE RESPONDENT(S) : EL FORGE LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL) DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. SATHIYANARAYANAN Coursel to Petitioner, Jathr fort

ORDER

Counsel for Applicant present and submitted preliminary arguments. Counsel has made out prima facie for admission of the petition. Petition is admitted for hearing. The Registry is directed to issue notice to the Corporate Debtor. Counsel for the Applicant is also directed to issue a private notice to the Corporate Debtor along with a copy of the petition to Registered Office address and file proof of the same before next date of hearing. Put up on 21.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk